

High Court of Karnataka
Bengaluru,
Dated:7th December 2017

NOTIFICATION NO. HCDB – 171/2017

1. Hon'ble Mr.Justice L.Narayana Swamy will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.30 PM on Friday the 8th December 2017 and take up RP Nos.100238/2017 & 100260-268/2017 pertaining to Dharwad Bench, through Video Conference.
2. The Division Bench of Hon'ble Mrs.Justice K.S.Mudagal and Hon'ble Mr.Justice B.A.Patil will sit in Video Conference Hall at Dharwad Bench at 10.25 AM on Friday the 8th December 2017 and Pronounce the Judgment in CrI.A 338/2012 and CrI.A 553/2012 pertaining to Principal Bench, Bengaluru, through Video Conference.

After completion of Video Conference referred to at Sl.No.2 above, Their Lordships will take up assigned matters.

By Order of Hon'ble The Acting Chief Justice,

Sd/-
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,
High Court of Karnataka,
Dharwad Bench.